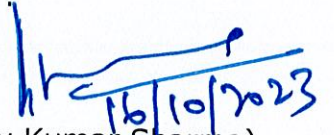


F. No. J-11017/23/2023-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 16th October, 2023


CORRIGENDUM

In this Department's Order No. J-11017/23/2023-Judicial (4) dated 07.10.2023, at serial number 4 in the table under para 1 therein, against the name of Sh. Rakesh Verma, Senior Panel Counsel for Punjab & Haryana High Court at Chandigarh, under the column heading 'Enrolment No.' the enrolment number mentioned as 'P/1548/2000' may be read as "**P/127-A/1989**".


(Vijay Kumar Sharma)
Senior Adviser

Copy for information to:

1. PS to MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM) / Sr. PPS to AS (ARR) / Sr. PPS to JS (SA)
3. Shri Satya Pal Jain, Additional Solicitor General of India (Punjab and Haryana High Court), Kothi No. 2224, Sector-15-C, Chandigarh.
4. Sh. Jagjot Singh Lalli, H.No. 806, Phase 3-B-1, Sector-60, Mohali, Punjab.
5. Sh. Rakesh Verma, Sr. Panel Counsel, H.507, Block C. Cooperative Homez, Sector-91, Mohali-160055
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. To be updated on the website of this Department i.e. www.legalaffairs.gov.in in tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
9. Spare copies.


(Kumar Gaurav)
Section Officer (Judicial Section)

Tel: 011-23384945

email: judicial-dla@nic.in

F. No. J-11017/23/2023-Judicial (4)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 7th October, 2023

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigations before the Punjab & Haryana High Court at Chandigarh, Central Administrative Tribunal at Chandigarh and District & Subordinate Courts, Ferozepur (Punjab), as shown in the table below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

Sr. No.	Name	Contact Details	Enrolment No.
PUNJAB & HARYANA HIGH COURT AT CHANDIGARH Senior Panel Counsel			
1.	Swati Arora	16, Flower Dale, Barewal Road, Ludhiana, Punjab. Mob: 9815522900	P/1742/2016
2.	Krishna Dayama	315, Ground Floor, Sector 35 A, Chandigarh Mob: 9818282596 Email: a.krishh@gmail.com	D/3744/2010
3.	Himat Singh	272, Sector 7-A, Chandigarh Mob: 9216277773	P/519/2007
4.	Rakesh Verma	507, Block-C, Cooperative Homz, Sector-91, Mohali. Mob: 9815626174	P/1548/2000
5.	Surender Singh Pannu	104, G. H. 12, Sector 5, Mansa Devi Complex, Panchkula Mob: 8950080321 Email: surendersardar0@gmail.com	P/1548/2000
PUNJAB & HARYANA HIGH COURT AT CHANDIGARH Central Government Counsel			
6.	Kartik Kumar Bhardwaj	H.No. 3410, Sector 46-C, Chandigarh Mob: 9888888335	P/3009/2016
7.	Piyush Khanna	1300, Sector-22, B, Chandigarh Mob: 9463822231	
8.	Ravinder Kumar	Lounta, Tehsil and District Gurdaspur, Punjab	P/2305/2021
9.	Dinesh Bhardwaj	H.No. 647, Ashok Vihar, Phase-II, Gurugram. Mob: 9355810009	PH/2247/2019


K. Gaurav

07/10/23

10.	Ashutosh Dhankar	6, Sector 14, Panchkula, Haryana. Mob: 995829507	P/5856/2018
11.	Gurneet Sagoo	4 th Floor (#400), SCO 58-59, Near General Post Office, Sector 17D, Chandigarh-160017 Mob: 9876300266 Email: gurneetsagoo@hotmail.com	P/2309/2017
CENTRAL ADMINISTRATIVE TRIBUNAL, CHANDIGARH BENCH Additional Central Government Standing Counsel			
12.	Ms. Swati Arora	16, Flower Dale, Barewal Road, Ludhiana, Punjab. Mob: 9815522900	P/1742/2016
DISTRICT & SUBORDINATE COURTS, FEROZEPUR (PUNJAB) Additional Standing Government Counsel			
13.	Amit Chopra	168-B, District Courts, Ferozepur, Punjab Mob: 9471844002.	P/1221/2000

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 (in r/o Advocates at Sr. No. 1 to 11) and OM No. 27(11)/99-Judl. dated 24.09.1999 (in r/o Advocate at Sr. No. 12) both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Senior Adviser

Copy through email to:

1. PS to MoS (IC) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
3. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
4. The Registrar, Punjab & Haryana High Court at Chandigarh.
5. Shri Sanjay Goyal, Sr. CGSC, CAT Chandigarh Bench.
6. Shri Mukesh Goyal, SGC, District & Subordinate Courts, Ferozepur (Punjab).
7. All the Panel Counsel, as above.
8. The Pay & Account Office, Department of Legal Affairs.
9. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
10. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
11. Spare copies.


(Kumar Gaurav)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in